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* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ CS(COMM) 917/2023

LARGAN PRECISION CO. LTD.

..... Plaintiff

Through: Mr. Dayan Krishnan, Mr. Arvind

Nigam, Senior Advocates with Mr. Pravin Anand, Mr. Shrawan, Mr. Sukit Seth, Mr. Nibhav Mittal, Mr. Agnish, Mr. Achyut Tewan & Mr.

Samya Singh, Advocate.

versus

PEGATRON TECHNOLOGY INDIA PRIVATE LIMITED & ANR.

.... Defendants

Through: Mr. Vijay Laxmi Rathi, Advocate.

Dr. Abhishek Manu Singhvi Senior Advocate with Mr. Rajiv Nayar, Mr. Akhil Sibal, Mr. Anirudh Bakhru, Ms. Meghna Mishra, Mr. Badri Narayan, Ms. Tahira Karanajwala, Mr. Ankit Rajgarhia, Mr. Charanya Lakshmikumaran, Mr. **Parashant** Phillips, Mr. Arjun Sharma, Ms. Vindhya S. Mani, Ms. Varuna Juneja, Mr. Bhuvan Malhotra, Mr. Rohit Kumar, Mr. Ritwik Sharma & Mr. Devesh Aswal, Advocate for D-1 and

2 in I.A. No. 6566 of 2024.

CORAM: HON'BLE MR. JUSTICE SANJEEV NARULA

> ORDER 10.04.2024

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I.A. 6565/2024, I.As. 8168-8172/2024 & I.As. 8273-8276/2024

- 1. Issue notice. Counsel for Non-Applicants accept notice. Reply be filed within a period of four weeks from today. Rejoinder thereto, if any, be filed within a period of two weeks thereafter.
- 2. List before Joint Registrar on 28th May, 2024 for completion of pleadings.
- 3. List before Court on 31st July, 2024.

SANJEEV NARULA, J

APRIL 10, 2024 *da*